

PROVISIONAL HOLIDAY LIST

THE GAUHATI HIGH COURT

(The High Court of Assam, Nagaland, Meghalaya, Manipur, Tripura, Mizoram
and Arunachal Pradesh)



(National year 1933-1934 Saka)

IN RESPECT OF THE *IMPHAL BENCH* AT IMPHAL

	January					February					March				
Sun	1	8	15	22	29		5	12	19	26		4	11	18	25
Mon	2	9	16	23	30		6	13	20	27		5	12	19	26
Tue	3	10	17	24	31		7	14	21	28		6	13	20	27
Wed	4	11	18	25		1	8	15	22	29		7	14	21	28
Thu	5	12	19	26		2	9	16	23		1	8	15	22	29
Fri	6	13	20	27		3	10	17	24		2	9	16	23	30
Sat	7	14	21	28		4	11	18	25		3	10	17	24	31
	April					May					June				
Sun	1	8	15	22	29		6	13	20	27		3	10	17	24
Mon	2	9	16	23	30		7	14	21	28		4	11	18	25
Tue	3	10	17	24		1	8	15	22	29		5	12	19	26
Wed	4	11	18	25		2	9	16	23	30		6	13	20	27
Thu	5	12	19	26		3	10	17	24	31		7	14	21	28
Fri	6	13	20	27		4	11	18	25		1	8	15	22	29
Sat	7	14	21	28		5	12	19	26		2	9	16	23	30
	July					August					September				
Sun	1	8	15	22	29		5	12	19	26	30	2	9	16	23
Mon	2	9	16	23	30		6	13	20	27		3	10	17	24
Tue	3	10	17	24	31		7	14	21	28		4	11	18	25
Wed	4	11	18	25		1	8	15	22	29		5	12	19	26
Thu	5	12	19	26		2	9	16	23	30		6	13	20	27
Fri	6	13	20	27		3	10	17	24	31		7	14	21	28
Sat	7	14	21	28		4	11	18	25		1	8	15	22	29
	October					November					December				
Sun		7	14	21	28		4	11	18	25	30	2	9	16	23
Mon	1	8	15	22	29		5	12	19	26	31	3	10	17	24
Tue	2	9	16	23	30		6	13	20	27		4	11	18	25
Wed	3	10	17	24	31		7	14	21	28		5	12	19	26
Thu	4	11	18	25		1	8	15	22	29		6	13	20	27
Fri	5	12	19	26		2	9	16	23	30		7	14	21	28
Sat	6	13	20	27		3	10	17	24		1	8	15	22	29

■ HOLIDAY

Total Court Working Days : 215 days

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam: Nagaland: Meghalaya: Manipur:
Tripura: Mizoram and Arunachal Pradesh)

NOTIFICATION

NO.HC.XI-07/2011/1050/ RC. Dated, Guwahati the 8th December, 2011.

PROVISIONAL LIST OF HOLIDAYS DURING THE YEAR 2012 IN RESPECT OF THE SUB-ORDINATE CIVIL COURTS OF MANIPUR

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2012 in all the Civil Courts in Manipur Sub-ordinate to Gauhati High Court.

<i>New Year's Day</i>	- 1 st January	- Sunday	- 1 day
<i>Imoinu Iratpa</i>	- 6 th January	- Friday	- 1 day
<i>Gaan Ngai</i>	- 7 th January	- Saturday	- 1 day
<i>Death Anniversary of Maharaj Gambhir Singh</i>	- 9 th January	- Monday	- 1 day
<i>Republic Day</i>	- 26 th January	- Thursday	- 1 day
<i>Milad-un-Nabi</i>	- 5 th February	- Sunday	- 1 day
<i>Lui-Ngai-Ni</i>	- 15 th February	- Wednesday	- 1 day
<i>Yao Sang</i>	- 8 th March to 11 th March	- Thursday to Sunday	- 4 days
<i>Sajibu Nongma Panba Cheiraoba (Meitei New Year's Day)</i>	- 23 rd March	- Friday	- 1 day
<i>Good Friday</i>	- 6 th April	- Friday	- 1 day
<i>Charak Puja (Cheiraoba)</i>	- 13 th April	- Friday	- 1 day
<i>Khongjom Day</i>	- 23 rd April	- Monday	- 1 day
<i>May day</i>	- 1 st May	- Tuesday	- 1 day
<i>Rath Jatra (Kang Chingba)</i>	- 21 st June	- Thursday	- 1 day
<i>Janmastami</i>	- 10 th August	- Friday	- 1 day
<i>Patriot's Day</i>	- 13 th August	- Monday	- 1 day
<i>Independence Day</i>	- 15 th August	- Wednesday	- 1 day
<i>Id-Ul-Fitre</i>	- 20 th August	- Monday	- 1 day
<i>Jananeta Irawat Birth Day</i>	- 30 th September	- Sunday	- 1 day
<i>Gandhi Jayanti</i>	- 2 nd October	- Tuesday	- 1 day
<u>LONG VACATION</u> (Including Mera Chaorel Houba- 16 th October, Durga Puja- 21 st to 24 th October)	- 11 th October to 26 th October	- Thursday to Friday	- 16 days
<i>Id-Uz-Zuha</i>	- 27 th October	- Saturday	- 1 day
<i>Mera Houchongba</i>	- 30 th October	- Tuesday	- 1 day
<i>Kut Festival</i>	- 1 st November	- Thursday	- 1 day
<i>Diwali</i>	- 13 th November	- Tuesday	- 1 day
<i>Ningol Chakkouba</i>	- 15 th November	- Thursday	- 1 day
<i>Nupi Lal</i>	- 12 th December	- Wednesday	- 1 day
<i>Christmas</i>	- 25 th December	- Tuesday	- 1 day

N.B. :-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Manipur.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All Civil Courts will remain closed on 2nd and 4th Saturdays of each month. The Courts will function on other Saturdays of the month from 10 a.m. to 4.30 p.m.
- (4) The Sub-ordinate Civil Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Manipur on the same occasion falling on two different dates.

By Order etc.


REGISTRAR (JUDICIAL)

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8-12-11

**PROVISIONAL LIST OF RESTRICTED HOLIDAYS DURING THE YEAR 2012 IN
RESPECT OF THE CIVIL COURTS OF MANIPUR SUB-ORDINATE TO THE
GAUHATI HIGH COURT**

Netaji Subhash Chandra Bose Birthday	-	23 rd January	-	Monday	-	1 day
Siva Ratri Bijoy Gobinda Halankar	-	20 th February 12 th March	-	Monday Monday	-	1 day 1 day
Baruni Kongba Leithong Phatba	-	20 th March 29 th March	-	Tuesday Thursday	-	1 day 1 day
Mahavir Jayanti Kanglen Sab-e-Barat	-	5 th April 29 th June 6 th July	-	Thursday Friday Friday	-	1 day 1 day 1 day
Jhulon Loiba Sub-e-Qdar Heikru Hidongba	-	2 nd August 16 th August 26 th September	-	Thursday Thursday Wednesday	-	1 day 1 day 1 day
Tarpon Houba Tarpon Loiba Govardhan Puja	-	1 st October 15 th October 14 th November	-	Monday Monday Wednesday	-	1 day 1 day 1 day
Goshta Ashtmi Guru Nanak's Birthday/ Mera Waphukpa	-	21 st November 28 th November	-	Wednesday Wednesday	-	1 day 1 day
Christmas Eve Post Christmas New Year's Eve	-	24 th December 26 th December 31 st December	-	Monday Wednesday Monday	-	1 day 1 day 1 day

N.B.:-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Manipur.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All Courts will remain closed on 2nd and 4th Saturdays of each month. The Courts will function on other Saturdays of the month from 10 a.m. to 4.30 p.m.
- (4) The Sub-ordinate Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Manipur on the same occasion falling on two different dates.
- (5) Each employee is permitted to avail any 3 (three) days restricted holidays during the year to be chosen by him/her only with the prior sanction of the concerned Controlling Officer.

By Order etc.

[Signature]
REGISTRAR (JUDICIAL)

8-12-11

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam: Nagaland: Meghalaya: Manipur:
Tripura: Mizoram and Arunachal Pradesh)

NOTIFICATION

NO.HC.XI-07/2011/1051/ RC. Dated, Guwahati the 8th December, 2011.

PROVISIONAL LIST OF HOLIDAYS DURING THE YEAR 2012 IN RESPECT OF THE SUB-ORDINATE CRIMINAL COURTS OF MANIPUR

The Gauhati High Court is pleased to declare the following days to be observed as closed holidays during the year 2012 in all Criminal Courts in Manipur Sub-ordinate to the Gauhati High Court.

<i>New Year's Day</i>	- 1 st January	- Sunday	- 1 day
<i>Imoinu Iratpa</i>	- 6 th January	- Friday	- 1 day
<i>Gaan Ngai</i>	- 7 th January	- Saturday	- 1 day
<i>Death Anniversary of Maharaj Gambhir Singh</i>	- 9 th January	- Monday	- 1 day
<i>Republic Day</i>	- 26 th January	- Thursday	- 1 day
<i>Milad-un-Nabi</i>	- 5 th February	- Sunday	- 1 day
<i>Lui-Ngai-Ni</i>	- 15 th February	- Wednesday	- 1 day
<i>Yao Sang</i>	- 8 th & 9 th March	- Thursday & Friday	- 2 days
<i>Sajibu Nongma Panba Cheiraoba (Meitei New Year's Day)</i>	- 23 rd March	- Friday	- 1 day
<i>Good Friday</i>	- 6 th April	- Friday	- 1 day
<i>Charak Puja (Cheiraoba)</i>	- 13 th April	- Friday	- 1 day
<i>Khongjom Day</i>	- 23 rd April	- Monday	- 1 day
<i>May day</i>	- 1 st May	- Tuesday	- 1 day
<i>Rath Jatra (Kang Chingba)</i>	- 21 st June	- Thursday	- 1 day
<i>Janmastami</i>	- 10 th August	- Friday	- 1 day
<i>Patriot's Day</i>	- 13 th August	- Monday	- 1 day
<i>Independence Day</i>	- 15 th August	- Wednesday	- 1 day
<i>Id-Ul-Fitre</i>	- 20 th August	- Monday	- 1 day
<i>Jananeta Irawat Birth Day</i>	- 30 th September	- Sunday	- 1 day
<i>Gandhi Jayanti</i>	- 2 nd October	- Tuesday	- 1 day
<i>Mera Chaorel Houba</i>	- 16 th October	- Tuesday	- 1 day
<i>Durga Ashtami</i>	- 23 rd October	- Tuesday	- 1 day
<i>Id-Uz-Zuha</i>	- 27 th October	- Saturday	- 1 day
<i>Mera Houchongba</i>	- 30 th October	- Tuesday	- 1 day
<i>Kut Festival</i>	- 1 st November	- Thursday	- 1 day
<i>Diwali</i>	- 13 th November	- Tuesday	- 1 day
<i>Ningol Chakkouba</i>	- 15 th November	- Thursday	- 1 day
<i>Nupi Lal</i>	- 12 th December	- Wednesday	- 1 day
<i>Christmas</i>	- 25 th December	- Tuesday	- 1 day

N.B. :-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Manipur.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All Criminal Courts will remain closed on 2nd and 4th Saturdays of each month. The Courts will function on other Saturdays of the month from 10 a.m. to 4.30 p.m.
- (4) The Sub-ordinate Criminal Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Manipur on the same occasion falling on two different dates.

By Order etc.


REGISTRAR (JUDICIAL)

8.12.11

**PROVISIONAL LIST OF RESTRICTED HOLIDAYS DURING THE YEAR 2012 IN
RESPECT OF THE CRIMINAL COURTS OF MANIPUR SUB-ORDINATE TO THE
GAUHATI HIGH COURT**

Netaji Subhash Chandra Bose Birthday	- 23 rd January	- Monday	- 1 day
Siva Ratri Bijoy Gobinda Halankar	- 20 th February - 12 th March	- Monday - Monday	- 1 day - 1 day
Baruni Kongba Leithong Phatba	- 20 th March - 29 th March	- Tuesday - Thursday	- 1 day - 1 day
Mahavir Jayanti Kanglen Sab-e-Barat	- 5 th April - 29 th June - 6 th July	- Thursday - Friday - Friday	- 1 day - 1 day - 1 day
Jhulon Loiba Sub-e-Qdar Heikru Hidongba	- 2 nd August - 16 th August - 26 th September	- Thursday - Thursday - Wednesday	- 1 day - 1 day - 1 day
Tarpon Houba Tarpon Loiba Kwak Jatra (Dussehra)	- 1 st October - 15 th October - 25 th October	- Monday - Monday - Thursday	- 1 day - 1 day - 1 day
Govardhan Puja Goshta Ashtmi Guru Nanak's Birthday/ Mera Waphukpa	- 14 th November - 21 st November - 28 th November	- Wednesday - Wednesday - Wednesday	- 1 day - 1 day - 1 day
Christmas Eve Post Christmas New Year's Eve	- 24 th December - 26 th December - 31 st December	- Monday - Wednesday - Monday	- 1 day - 1 day - 1 day

N.B.:-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Manipur.
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